

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

No: 15-43/HCLSC/Sgrc/2017

Dated: 24-5-2017

NOTIFICATION

Subject: National Lok Adalat on. 08th of July, 2017.

As per the calendar of activities for the year 2017, issued by the Hon'ble National Legal Services Authority, a National Lok Adalat is scheduled to be held in the premises of Hon'ble High Court, Srinagar on 08th of July, 2017 for the amicable settlement of the following types of pre-litigation and pending cases:-


Pre-Litigation:-

1. NI Act Cases under Section 138
2. Bank Recovery Cases.
3. Labour Disputes.
4. Electricity and water bills (Excluding non-compoundable).
5. Other (Criminal Compoundable, Matrimonial and other Civil Disputes)

Pending in the Court:-


1. Criminal Compoundable offence
2. NI Act Cases under Section 138
3. Bank Recovery Cases.
4. MACT Cases.
5. Matrimonial Disputes.
6. Labour Disputes.
7. Land Acquisition Cases.
8. Service Matters relating to pay and allowance and retrial benefits
9. Electricity and water bills (Excluding non-compoundable).
10. Revenue Cases (Pending in District Courts and High Courts)
11. Other Civil Cases (Rent Easmentary Rights, injunction suits, specific performance suits) etc.

In this connection, all the concerned especially Advocates, Government Departments, Different Insurance Companies, Financial Institutions, Banks and Private Litigants who are desirous of getting their pre-litigation and pending cases amicably settled before the National Lok Adalat, are asked to furnish the particulars of their respective cases to this Registry by or before 06th June, 2017 so that priority may be given to the said cases in the preparation of the cause list.


Registrar Judicial
(Mohammad Yousof Wani)
High Court of J&K, Srinagar
Registrar Judicial
High Court of J&K Srinagar

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice (Patron-in-Chief) J&K State Legal Services Authority, Srinagar for kind information of his lordship.
2. Member Secretary, J&K State Legal Services Authority, Srinagar for information of his lordship- Hon'ble the Executive Chairman.
3. Secretary to his lordship Hon'ble Chairman J&KHCLSC for information of his lordship- The Hon'ble Chairman.
4. Secretary, J&K High Court Bar Association, Srinagar for information.
5. Commissioner Secretary, Department of Revenue, New Secretariat Srinagar, for information & Necessary Action.
6. Labour Commissioner Kashmir, Srinagar for information and necessary action.
7. Regional/ Divisional Manager New India Insurance Company Ltd.
8. Regional/ Divisional Manager Oriental Insurance Ltd.
9. Regional/ Divisional Manager Bajaj Allianz Insurance Company Ltd.
10. Regional/ Divisional Manager United New India Company Ltd.
11. Regional/ Divisional Manager National Insurance Company Ltd.
12. Regional/ Divisional Manager J&K Bank Kashmir/ Srinagar
13. Regional/ Divisional Manager ICIC Lombard Company Ltd.
14. Regional/ Divisional Manager State Bank of India Kashmir/Srinagar
15. Regional/ Divisional Manager Bank of India Kashmir / Srinagar
16. Regional/ Divisional Manager Bank of Baroda Kashmir/ Srinagar
17. Regional/ Divisional Manager UCO Bank Kashmir/ Srinagar
18. Regional/ Divisional Manager Canara Bank Kashmir/ Srinagar
19. Regional/ Divisional Manager Yes Bank Kashmir/ Srinagar
20. Regional/ Divisional Manager HDFC Bank Kashmir/ Srinagar
21. Regional/ Divisional Manager Axis Bank Kashmir / Srinagar
22. Regional/ Divisional Manager Punjab National Bank Kashmir/ Srinagar
23. for information and necessary action.
24. Director information Kashmir, Srinagar for publication of the notification in the reputed daily newspaper of Kashmir & Jammu.
25. Director Doordarshan, Srinagar for publication of the notification through earliest news bulletin.
26. Director Radio Kashmir for announcement of the notification through earliest news bulletin.
27. ✓/c NIC High Court of Jammu and Kashmir wing Srinagar for uploading the notification on the official website of the High Court, Srinagar.
28. Office Copy.


Registrar Judicial
(Mohammad Yusuf Wani)
Registrar Judicial
High Court of J&K Srinagar